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Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 12th August, 2014.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Dhirubhai Naranbhai Patel, senior-most Judge of the Jharkhand High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shrimati Justice R. Banumathi relinquishes charge of the office of the Chief Justice of the Jharkhand High Court consequent upon her appointment as a Judge of the Supreme Court of India.



(Praveen Garg)

Joint Secretary to the Government of India
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